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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.12.2025

## **NOTICE**

Please take notice that the following matters listed for pronouncement of judgment/Hearing in the Court – II on 16.12.2025 will not be taken up. The next date of pronouncement/hearing in the matters is **17.12.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)	Jatinder Oberoi	Aalok Jagga	Lokesh Malik
	(Ins) No. 536 of	Vs.		Dhananjay Sud
	2024	Narendra Singh Chhabra & Anr.		Shobhit Nanda- R2
	(For Judgment)			
		With		
2.	Contempt Case	Jatinder Oberoi	Khyati Sharma	Dhananjaya Sud
	(AT) No. 25 & 26	Vs.		Swechcha Mishra
	of 2024 in Comp.	Narendra Singh Chhabra		Narendra Singh
	App. (AT) (Ins)			Chhabra
	No. 536 of 2024			
	(For Judgment)			
3.	Competition App.	Indo National Ltd.	Anuj Berry	Udayan Jain-R1
	(AT) No. 34 of	Vs.		Davander Prasad-Deput
	2018	Competition Commission of India		Director Law, CCI
		& Ors.		Tarun Douadi
	Part Heard			Logna Panda-R3
	Tart Heard			
		With		
4.	Competition App.	Eveready Industries India Ltd.	Sagardeep Singh	Udayan Jain-R1
	(AT) No. 22 of	(Eveready)	Rohan batra	Manika Brar-R2
	2018	Vs.	Rishabh Bhargava	Kalyani Singh-R3
		Competition Commission of India	Harsh V. Arora	Davander Prasad-Deput
		& Ors.		Director
	Part Heard			Law, CCI
				Tarun Douadi
				Diliban
		With		VaradarajanR2

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5.	Competition App.	Shri Indranil Roy Chowdhury	Sagardeep Singh	Ishkanan Singh –R1
	(AT) No. 28 of	Vs.	Rohan batra	Anandh Venkaramani
	2018	Competition Commission of India	Rishabh Bhargava	Diliban Varadarajan-
		& Ors.		R2
	D4 III			
	Part Heard			
		With		
6.	Competition App.	Shri Partha Biswas	Sagardeep Singh	Ishkanan Singh –R1
	(AT) No. 29 of	Vs.	Rohan batra	Tarun Douadi
	2018	Competition Commission of India &	Rishabh Bhargava	Logna Panda-R3
		Ors.		Anandh Venkaramani
	Part Heard			
		With		
7.	Competition App.	Shri Kunal Gupta	Sagardeep Singh	Ishkanan Singh –R1
	(AT) No. 30 of	Vs.	Rohan batra	Tarun Douadi
	2018	Competition Commission of India	Rishabh Bhargava	Logna Panda-R3
	2010	& Ors.	Kishaon Dhargava	Anandh Venkaramani
	Part Heard	& OIS.		Ananun venkaramam
	Part Heard			
		With		
8.	Competition App.	Shri Amritanshu Khaitan	Sagardeep Singh	Ishkanan Singh –R1
	(AT) No. 31 of	Vs.	Rohan batra	Tarun Douadi
	2018	Competition Commission of India &	Rishabh Bhargava	Logna Panda-R3
		Ors.		Anandh Venkaramani
	Part Heard			1 111011011
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9.	Competition App.	Shri Suvamoy Saha	Sagardeep Singh	Ishkanan Singh –R1
	(AT) No. 32 of	Vs.	Rohan batra	Tarun Douadi
	2018	Competition Commission of India &	Rishabh Bhargava	Logna Panda-R3
		Ors.		Anandh Venkaramani
	Part Heard			
		With		
10.	Competition App.	Shri Anil Bajaj	Sagardeep Singh	Ishkanan Singh –R1
	(AT) No. 33 of	Vs.	Rohan batra	Tarun Douadi
	2018	Competition Commission of India &	Rishabh Bhargava	Logna Panda-R3
		Ors.		Anandh Venkaramani
	Part Heard			
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11.	Competition App.	Hemant Gupta	A. Chakrabarty	Udayan Jain-R1
	(AT) No. 37 of	Vs.		Tarun Douadi
	2018	Competition Commission of India		Logna Panda-R3
	Part Heard			
		With		
12.	Competition App.	P. Dwaraknath Reddy	A. Chakrabarty	Udayan Jain-R1
	(AT) No. 38 of	Vs.		Tarun Douadi
	2018	Competition Commission of India		Logna Panda-R3
	Part Heard			
		With		
13.	Competition App.	R.P. Khaitan & Ors.	A. Chakrabarty	Udayan Jain-R1
	(AT) No. 39 of	Vs.		Tarun Douadi
	2018	Competition Commission of India		Logna Panda-R3
	D 4 II 1			
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar (I/c)